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Targeting Rice Fallow Area under NFSM-Pulses. In addition to this, pulses seed minikits are distributed free of cost to the farmers to enhance production and productivity of pulses in the country.

The Minimum Support Prices (MSPs) for pulses have also been increased over the years to encourage the farmers to grow more pulses by ensuring remunerative prices.

## Fair value for farmers produces

2102. SHRI SANJAY RAUT: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has decided to dismantle Agricultural Produce Marketing Committee (APMC) systems and switch to National Agriculture Market or e-NAM, an electronically-operated trading platform, to enable farmers to sell their produce and get fair value in the country;
  - if so, the details thereof along with the reasons therefor; and
- the details of steps taken or proposed to be taken by Government to ensure farmers get fair value of their produce?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Agricultural Produce Market Committees (APMCs) are regulated under respective State Agricultural Produce Market Committee Act of the State. Government of India plays a supportive role through various schemes, programmes and policy support. National Agriculture Market (e-NAM) scheme is implemented in the APMCs to provide for efficient online trading of agriculture and horticulture commodities for transparent price discovery for the produce of farmers through competitive online bidding system. APMCs in the States/Union Territories (UTs) are integrated with e-NAM platform as per the priority of the respective States/ UTs. As per the information received from States/UTs, at present, no proposal is under consideration to dismantle Agricultural Produce Marketing Committee (APMC) system in States/UTs.

(c) In order to ensure farmers get fair value of their produce, the Government has already taken several steps.

The Government had increased Minimum Support Prices (MSPs) for all mandated Kharif, Rabi and other commercial crops with a return of 1.5 times over all India weighted average cost of production for the season 2018-19. The Government has recently increased the MSPs for all mandated kharif and rabi crops for 2019-20 season in line with the principle of providing 1.5 times return over all India weighted average cost of production.

With a view to ensure deliver of MSP to the farmers, the Government is implementing an umbrella scheme namely Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA).

Government of India has circulated a new model "The Agriculture Produce and Livestock Marketing (Promotion & Facilitation) Act, 2017" to States/Union Territories (UTs) for its adoption, which provides alternate marketing channels to facilitate farmers in marketing their produce at competitive and remunerative prices.

Besides, Government is implementing National Agriculture Market (e-NAM) scheme wherein online trading of agriculture and horticulture commodities is carried out through transparent price discovery process helping the farmers get remunerative prices for their produce.

Further, Government of India has been promoting various schemes such as Rashtriya Krishi Vikas Yojana-Remunerative Approaches for Agriculture and Allied Sector Rejuvenation (RKVY-RAFTAAR), Agricultural Marketing Infrastructure (AMI) scheme, Mission for Integrated Development of Horticulture (MIDH) and Pradhan Mantri Kisan SAMPADA Yojana (Scheme for Agro-Marine Processing and Development of Agro-Processing Clusters), which aim at promoting modern infrastructure including that of post-harvest and marketing and cold chain infrastructure for agriculture marketing in the country to facilitate farmers in getting fair value for their produce.

The Government has been forming and promoting clusters in the form of Farmer Producer Organizations (FPOs) to enhance their economy of scale and better market linkages for member farmers for better price realization for their produce.

## Including potato, onion and tomato under Market Intervention scheme

2103. SHRI NEERAJ SHEKHAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government proposes to include potato, onion and tomato under Market Intervention Scheme in Eastern Uttar Pradesh, being the major producer of these vegetables;
  - (b) if so, the details thereof; and